

O.A. No.1392/93

22-11-2001

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

Sri Anand Kumar, counsel for the applicant

Sri Amit Sthalekar, counsel for the respondents.

2. By this OA under Section 19 of the Administrative Tribunals Act, the applicant has raised the dispute of seniority and prayed that this Tribunal may direct the respondents to place the name of the applicant above respondent nos.3 and 4 in the combined seniority list dated 6-5-1992 ~~alongwith~~ of Electric Chageman 'B'.

It is not disputed that both, respondent nos.3 and 4 have retired from service. Thus, the applicant's prayer for correction has been rendered infructuous by lapse of time. Accordingly the OA is dismissed as infructuous.

No costs.

Member (A)

Vice Chairman

Dube/